

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:640

ANSWERED ON:03.12.2004

SWAJALDHARA YOJNA

Barman Shri Ranen; Gowda Shri D.V. Sadananda; Kharventhan Shri Salarapatty Kuppusamy; Shaheen Shri Abdul Rashid; Thakkar Smt. Jayaben B.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount released under Swajaldhara Scheme, State-wise;
- (b) whether the Government is planning to bring all drinking water Schemes under the umbrella of Rajiv Gandhi National Drinking Water Mission (RGNDWM);
- (c) if so, the details thereof;
- (d) whether the Government proposes to discontinue some of the water supply schemes;
- (e) if so, the details thereof alongwith the reasons therefor;
- (f) whether the capital intensive, large scale ARWSP will be continued;
- (g) if not, the reasons therefor, and
- (h) the policy of the Government regarding continuation of Swajaldhara Scheme which was started by the previous Government in 2002 ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A.NARENDRA)

- (a) The State/Union Territory wise details of funds released under Swajaldhara so far are enclosed.
- (b) & (c) Since water is a State subject, the responsibility for planning, implementation, operation and maintenance and management of all rural drinking water supply schemes is of the State Governments. However, Government of India supplements the efforts of the State Governments in this regard and the Rajiv Gandhi National Drinking Water Mission (RGNDWM) has since its inception been entrusted the responsibility for administering all centrally sponsored rural drinking water supply schemes and continues to do so.
- (d) to (h) There is no proposal to discontinue Swajaldhara, which is one of the components of the Accelerated Rural Water Supply Programme (ARWSP). However, norms of the centrally sponsored schemes are periodically reviewed and modified keeping in view the need and demands voiced by the State Governments.

Annex

State/UT wise status of release of funds under Swajaldhara Scheme (as on 25.11.2004)

(Rs. in lakh)

Sl.No.	State/Union Territory	Amount released under Swajaldhara 2002-03	Amount released under Swajaldhara 2003-04	Amount released under Swajaldhara 2004-05
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1	Andhra Pradesh	5670.53	808.00	1224.49
2	Arunachal Pradesh	-	223.71	-
3	Assam	370.12	377.30	-
4	Chattisgarh	131.5	-	232.58
5	Gujarat	162.54	765.56	619.81
6	Haryana	10.98	117.12	-
7	Himachal Pradesh	335.79	340.11	-
8	Jammu & Kashmir	-	748.95	1170.02

9	Jharkhand	-	178.01	-
10	Karnataka	118.31	753.77	940.15
11	Kerala	272.84	252.02	-
12	Madhya Pradesh	264.49	420.27	-
13	Maharashtra	3843.86	1086.07	-
14	Meghalaya	-	-	139.59
15	Mizoram	-	-	34.67
16	Nagaland	-	65.11	-
17	Orissa	335.84	373.03	648.92
18	Punjab	-	156.89	263.33
19	Rajasthan	374.52	1095.50	1902.91
20	Tamilnadu	1394.63	673.20	666.84
21	Tripura	-	104.36	92.80
22	Uttar Pradesh	569.42	766.46	1215.80
23	Uttaranchal	-	182.00	-
24	West Bengal	23.88	471.50	-
25	Dadra & Nagar Haveli	4.74	4.00	-

Total 13883.99 9962.94 9151.91